

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 211
(IB)-589/ND/2023
IA-1272/2024, IA-977/2024

IN THE MATTER OF:
IndusInd Bank Ltd.

... **Applicant/Petitioner**

Versus

Rumjhum Chatterjee

... **Respondent**

Under Section: 95 of IBC (1)

Order delivered on 08.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the FC : Adv. Jagriti Ahuja

For the PG : Adv. Vijaya

For the RP : Adv. Tabrez Malawat, Adv. Hitesh Mankar, Adv.
Rupali Jain

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1272/2024, IA-977/2024: Ld. Proxy Counsel appearing for the Personal Guarantor submitted that the Arguing Counsel is busy elsewhere and prayed for an adjournment. At her request, the hearing is deferred to 09.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)